

2019
High Court, Appellate Side
Calcutta

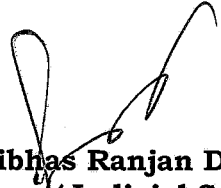
NOTIFICATION

No. 2318-R(JS)

Dated : The 23rd April, 2019

This is in partial modification of Hon'ble Court's Notification No. 2003-R(JS) dated 30.03.2019, for information of all concerned that a total **32 (thirty two) vacancies (may vary depending on the decision of the Hon'ble Supreme Court of India on the application that the High Court shall file following the Full Court Resolution dated 11.04.2019)** instead of 35 (thirty five), will be filled up in the substantive cadre of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate of the West Bengal Judicial Service for the year 2019, keeping all other contents of Notification No. 2003-R(JS) dated 30.03.2019 unchanged.

Further details in this regard will follow in due course in the Hon'ble Court's website - www.calcuttahighcourt.gov.in.


Bibhas Ranjan De
Registrar (Judicial Service)
High Court, A.S. Calcutta